

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3422  
TO BE ANSWERED ON 09.08.2021**

**PRADHAN MANTRI GARIB KALYAN YOJANA**

**†3422. SHRI SUNIL KUMAR SONI:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the pay scale of the employees up to which benefit of Pradhan Mantri Garib Kalyan Yojana is available;**
- (b) the provision of contribution of the Central Government and Employees under Employees Pension Scheme under the said scheme;**
- (c) whether the contribution of the employees was also made by the Government during corona period from March, 2020 to May, 2020; and**
- (d) if so, the details of the benefited institutions/ members in Chhattisgarh?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (d): Under the Pradhan Mantri Garib Kalyan Yojana (PMGKY), both the contributions i.e., 12% employees' share and 12% employers' share under Employees' Provident Fund (EPF), for the wage months of March to May, 2020 were made by the Government in respect of establishments having up to 100 employees and 90% of such employees drawing wages less than Rs.15,000/- per month. This benefit was extended for a further period of three wage months from June to August, 2020 under the Atmanirbhar Bharat package. In the State of Chhattisgarh, 5737 establishments and 91,378 members were given benefits of Rs. 64.50 crore during these six months period.**

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